(Rs. in crore)

Year	Sector-wise RIDF Loan Disbursed				
	Irrigation	Agri-related	Rural Connectivity	Social Sector	Total
2009-10	67.26	0.00	13.98	3.48	84.72
2010-11	65.45	5.60	16.57	9.68	97.30
2011-12	58.43	1.10	16.36	2.83	78.72
2012-13	44.94	0.00	62.92	0.85	108.71

Recommendations of financial sector legislative reforms commission

219. SHRI N. K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government is proposing to implement the recommendations of the Financial Sector Legislative Reforms Commission, chaired by the Justice B.N. Srikrishna; and
 - (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) The Government intends to examine the recommendations of the Financial Sector Legislative Reforms Commission (FSLRC), chaired by Justice B.N. Srikrishna, and act quickly and decisively to make the financial sector well-regulated, efficient and internationally competitive, and stand on sound legal foundations.

Amalgamation of smaller urban co-operative banks

- 220. SHRI MANSUKH L. MANDAVIYA: Will the Minister of FINANCE be pleased to state:
 - (a) the reasons for Central Government in consultation with State